

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2469/2026

INDRA MANI

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

IA No. 2060/2021 - APPLICATION U/S 7-A [9(2) old] OF JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015

IA No. 44259/2020 - EXEMPTION FROM FILING O.T.

IA No. 9647/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 44265/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

CrI.A. No. 2470/2026 (II)

IA No. 124825/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES

CrI.A. No. 2471/2026 (II)

IA No. 205480/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 205477/2022 - EXEMPTION FROM FILING O.T.

IA No. 205478/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 22-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Himanshu Shekhar Tripathi, AOR

Mr. Gaurav, AOR

For Respondent(s) :

Mr. Bhakti Vardhan Singh, AOR

Mr. J Tarun Kumar, Adv.

Mr. Sauvik Singh, Adv.

Mr. Ankit Khatri, Adv.

Upon hearing the counsel the Court made the following
O R D E R

List on 29.07.2026.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)